

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.207
23/66/ND/2021

IN THE MATTER OF:
Prime Hiring India Pvt Ltd.

.... APPLICANT/PETITIONER

SECTION
U/s 66

Order delivered on 06.03.2023

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Kumar, Advocate
For the IT Department : Mr. Sunil Agarwal, St. St. Counsel, Mr. Shivansh B
Pandya Junior Standing Counsel and
Mr. Utkarsh Tiwari, Advocate
For the RD : Ms. Shankari Mishra, Advocate for RD

ORDER

Ms. Shankari Mishra, Ld. Counsel appearing for the RD submitted that the report has been filed but the same is not uploaded on the DMS portal. The RD is directed to do so within three days.

List the matter on **20.03.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)